

**THE HIGH COURT OF KERALA**  
**Application Form for the post of**  
**PERSONAL ASSISTANT TO JUDGE GRADE - II**  
**(NCA vacancies)**

*(Recruitment No. 8/2012)*

*Paste here your recent  
(taken within the last six  
months) passport size  
photograph.  
(Do not staple or pin)*

**APPLICATION NUMBER:**  
*(For office use)*

**(The candidate should sign across  
the photograph pasted above)**

**Note:***Furnish full and correct information. Candidate should read the notification inviting application before filling up the form.*

1.	Name of the candidate (IN BLOCK LETTERS) <i>(As entered in the matriculation certificate)</i>	
2.	(a) Address for communication (IN BLOCK LETTERS) ( with District, State and PIN code )	
	(b) Permanent Address (IN BLOCK LETTERS) ( with District, State and PIN code )	
3.	(a) Mobile Number	
	(b) Land Line Number with STD code	
	(c) E-mail ID	
4.	Gender(Male/Female)	
5.	Are you a citizen of India?(Yes/No)	
6.	Are you a native of the State of Kerala? (Yes/No) <i>(Native of the State of Kerala means born natives of Kerala and their children even if born and brought up outside Kerala)</i>	
7.	(a) Religion	
	(b) Caste/Community	
8.	Date of birth	
9.	(a) Are you an Ex-Serviceman?(Yes/No)	
	(b) If yes, (i) the number of years of service	
	(ii) the number of years of unemployment on discharge	

10.	Educational Qualifications (Details of University Degree, qualifications in Typewriting, Shorthand, Computer Word Processing etc. should be given) (Enclose self attested copies of certificates to prove qualification.)	
11.	Details of Experience, if any	
12.	Name of father/mother/guardian (Specify relationship)	
13.	What is your mother tongue?	
14.	Do you suffer from any physical disability or handicap? If yes, state the nature and percentage of disability.	
15.	Are you employed on a regular basis under State or Central Government? If yes, give details.	
16.	(a) Have you been debarred by Public Service Commission or dismissed from service?If Yes, give details.	
	(b) Have you been prosecuted or convicted for any criminal offence?If yes, furnish case number, offences charged, name of the court and the status of the case.	
	(c) Is any criminal case pending against you? If yes, furnish case number, offences charged, name of the court and the status of the case.	
17.	Details of remittance of application fees:  Demand Draft No: _____ Date: _____ Name of Bank: _____ Amount: ₹ _____  If claiming exemption from payment of fees, state category (SC/Unemployed Physically Handicapped):	

**DECLARATION**

I hereby declare that the information given above is correct and complete to the best of my knowledge and belief. In the event of any information being found false or incorrect, my candidature/appointment may be cancelled without further notice.

Place:

Date:

SIGNATURE OF CANDIDATE